

SUGAR (PRICE DETERMINATION OF 1990-91 PRODUCTION) ORDER, 1990

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SUGAR (PRICE DETERMINATION OF 1990-91 PRODUCTION) ORDER, 1990

G.S.R. 856(E)/Ess. Com./Sugar, dated the 23rd October, 1990. 1 -In exercise of the powers conferred by sub-section (3-C) of Sec. 3 of the Essential Commodities Act, 1955 (10 of 1955), the Central Government hereby makes the following Order, namely:

1. Short title and commencement :-

(1) This Order may be called the Sugar (Price Determination for 1990-91 Production) Order, 1990.

(2) It shall come into force at once.

2. Price of sugar produced in 1990-91 season :-

The Central Government hereby determines the prices specified in columns 2 to 5 of Schs. I and II, hereto annexed, as the prices payable for the Indian Sugar Standard (ISS) grades of sugar mentioned therein, packed in 'A' Twill now gunny bags and produced in 1990-91 by all vacuum pan sugar factories situated in the areas specified in the corresponding entry in column I of the said schedules, and specified in Sch. III hereto annexed, and required to be supplied to the persons, organisations or State Governments specified in the Order made by the Central Government under sub-clause (1) of Cl. 2 of the Levy Sugar Supply (Control) Order, 1979 for delivery at buyer's option into (i) railway wagons or (ii) the buyer's carts, lorries or other means of transport at the factory gates/factory godown. Provided that where a sugar factory is situated at a distance exceeding five kilometres from the nearest railway station or an out-agency of the railway or from the godown outside the factory not connected by rail, the producer may charge additional ¹ ["seven and a half paise per quintal"] of sugar per kilometre beyond five kilometres of the distance between the sugar factory and such railway station or out-agency of the railway in case of despatches by rail or between the sugar factory and such godown in case of delivery ex-godowns.

1. Substituted for "six paise per quintal ", vide " THE SUGAR (PRICE DETERMINATION OF 1990-91 PRODUCTION) ORDER, 1990" Dt. dated 27th March, 1991 Published in G.S.R. 185 (E)/Ess. Com./Sugar, dated the 27th March, 1991, Published in the Gazette of India, Extraordinary, Pt. II, Sec. 3, (i), dated 27th March, 1991.

SCHEDULE 1

SCHEDULE 1

(See Clause 2) Prices for delivery into railway wagons (Rs. per quintal) gradewise for ISS grades (Excluding Excise Duty) in respect of factories specified in Sch. III.

\ Indian Sugar Standards (ISS) Grades of Sugar Zone \ ----- \
L-30 L-29 S-30 S-29 \ M-30 M-29

Andhra Pradesh \ 542.45 541.45 541.30 540.45 Assam, Nagaland, \ \ \ \ Orissa and West Bengal \ 603.64 \ 602.64 \ 602.49 \ 601.64 Bihar (North)@ \ 572.32 \ 571.32 \ 571.17 \ 570.32 Bihar (South)@ \ 673.54 \ 672.54 \ 672.39 \ 671.54 Gujarat (South) \ 500.32 \ 499.32 \ 499.17 \ 498.32 Gujarat (Saurashtra) \ 522.21 \ 521.21 \ 521.06 \ 520.21 Haryana \ 528.00 \ 527.00 \ 526.85 \ 526.00 Karnataka \ 504.27 \ 503.27 \ 503.12 \ 502.27 Kerala and Goa \ 620.87 \ 619.87 \ 619.72 \ 618.87 Madhya Pradesh \ 597.07 \ 596.07 \ 595.92 \ 595.07 Maharashtra (South) \ 482.41 \ 481.41 \ 481.26 \ 480.41 Maharashtra (North) \ 528.59 \ 527.59 \ 527.44 \ 526.59 Punjab \ 526.43 \ 525.43 \ 525.28 \ 524.43 Rajasthan \ 654.71 \ 653.71 \ 653.56 \ 652.71 Tamil Nadu and Pondicherry \ 551.22 \ 550.22 \ 550.07 \ 549.22 Uttar Pradesh (Central) \ 540.60 \ 539.60 \ 539.45 \ 538.60 Uttar Pradesh (East) \ 563.76 \ 562.76 \ 562.61 \ 561.76 Uttar Pradesh (West) \ 550.12 \ 549.12 \ 548.97 \ 548.12

The price for North and South Bihar zones are subject to final orders of the Court in respect of Purchase Tax etc. In case any amount is to be realised from the factories in the aforesaid zones of Bihar, it would have to be refunded by the concerned factories to the Sugar Price Equalisation Fund.

SCHEDULE 2

SCHEDULE 2

(See Clause 2) Prices for delivery into buyer's carts, lorries or other means of transport at the factory gate/factory godown (Rupees per quintal) Gradewise of ISS Grades (Excluding Excise Duty) in respect of factories specified in Sch. III

\ Indian Sugar \Standards (ISS) \Grades of Sugar Zone \ -----
----- L-30 \ L-29 \ S-30 \ S-29 \ M-30 \ M-29 \ \

Andhra Pradesh \ 540.45 \ 539.45 \ 539.30 \ 538.45 Assam, Nagaland, Orissa and \ 601.64 \ 600.64 \ 600.49 \ 599.64 West Bengal \ \ \ \ Bihar (North)@ \ 570.32 \ 569.32 \ 569.17 \ 568.32 Bihar(South)@ \ 671.54 \ 670.54 \ 670.39 \ 669.54 Gujarat (South) \ 498.32 \ 497.32 \ 497.17 \ 496.32 Gujarat (Saurashtra) 520.21 \ 519.21 \ 519.06 \ 518.21 Haryana \ 526.00 \ 525.00 \ 524.85 \ 524.00 Karnataka \ 502.27 \ 501.27 \ 501.12 \ 500.27 Kerala and Goa \ 618.87 \ 617.87 \ 617.72 \ 616.87 Madhya Pradesh \ 595.07 \ 594.07 \ 593.92 \ 593.07 Maharashtra (South) 480.41 \ 479.41 \ 479.26 \ 478.41 Maharashtra (North) 526.59 \ 525.59 \ 525.44 \ 524.59 Punjab \ 524.43 \ 523.43 \ 523.28 \ 522.43 Rajasthan \ 652.71 \ 651.71 \ 651.56 \ 650.71 Tamil Nadu and Pondicherry \ 549.22 \ 548.22 \ 548.07 \ 547.22 Uttar Pradesh (Central) \ 538.60 \ 537.60 \ 537.45 \ 536.60 Uttar Pradesh (East) 561.76 \ 560.76 \ 560.61 \ 559.76 Uttar Pradesh (West) 548.12 \ 547.12 \ 546.97 \ 546.12

@The prices for North and South Bihar zones are subject to final orders of the Court in respect of Purchase Tax, etc. In case any amount is to be realised from the factories in the aforesaid zones of Bihar, it would have to be refunded by the concerned factories to the Sugar Price Equalisation Fund.

SCHEDULE 3

SCHEDULE

(See Cl. 2) ANDHRA PRADESH 1 to 8 and 10 to 28. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 9. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1123. 29 to 32. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1123. 33. Same as reproduced in Sch. in of 1988 Order on pages 1126 to 1128. ASSAM 1 to 3. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. BIHAR (NORTH) 1 to 8 and 11 same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 9 to 10. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. 12 to 25. Same as reproduced in Sch. III of 1986 Order on pages 1120 to 1123. BIHAR (SOUTH) 1 to 3. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1123. GOA 1. M/S. Sanjivani Sahkari Sakhar Karkhana Ltd., Dayanandnagar, Usgaon, Post Tiska (Goa). GUJARAT (SOUTH) 1 to 9. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 10. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. GUJARAT (SAURASHTRA) 1 to 7. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. HARYANA 1 to 8. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. KARNATAKA 1 to 25. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 26 to 27. Same as reproduced in Sch. III of 1987 Order at Serial No. 27 and 28 on pages 1120 to 1123. 28. Same as reproduced in Sch. III of 1988 Order at serial No. 29 on pages 1126 to 1128. KERALA 1 to 2. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 3 to 4. Same as reproduced in Sch. III of 1989 Order on pages 1131 to 1133. MADHYA PRADESH 1 to 5. Same as reproduced in Sch. .V of 1986 Order on pages 1104 to 1117. 6 to 8. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1123. MAHARASHTRA (SOUTH) 1 to 61. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 62 to 65. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1123. MAHARASHTRA (NORTH) 1 to 32. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 33 to 36. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. ORISSA 1 to 2. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. Pt. III] SUGAR (PRICE DETERMINATION FOR 1990-91 PRODUCTION) ORDER, 1986 1125 3 to 4. Same as reproduced in Sch. III of 1988 Order on pages 1123 to 1126. 5. M/s. Badamba Coop. Sugar Industries Ltd., Badambagarh, Distt. Cuttack. PONDICHERRY 1 to 2. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. PUNJAB 1 to 9. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 10 to 13. Same as reproduced in Sch. III of 1988 Order

on pages 1126 to 1128. RAJASTHAN 1 to 3. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. TAMILNADU 1 to 25. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 26 to 27. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. 28. M/s. Rajshree Sugars and Chemicals Ltd., Vaigaidam P.O. Periakulam Taluku, Distt. Madura. 29. M/s. Thiru Arooran Sugars Ltd., Unit Tirumandankudi, Papanasam Taluk, Distt. Thanjavur. 30. M/s. The M.R. Krishnamurthy Coop. Sugar Mills, Sethiathope, Chidambaram Taluk, Distt. South Arcot UTTAR PRADESH (CENTRAL) 1 to 20. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 21. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. 33 to 38. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1123. 39 to 40. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. 41. M/s. Kisan Sahakari Chini Mills Ltd., Sneh Road, Najibabad (Bijnor). UTTAR PRADESH (EAST) 1 to 20. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 21 to 42. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1123. UTTAR PRADESH (WEST) 1 to 7 and 9 to 21. Same as reproduced in Sch. V of 1986 Order on pages 1104 to 1117. 8. Same as reproduced in Sch. III of 1988 Order on pages 1126 to 1128. 22 to 23. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1123. WEST BENGAL 1 to 2. Same as reproduced in Sch. III of 1987 Order on pages 1120 to 1123.